



ROC.No.746/2019 – DI(2), Dated 16-09-2020

To  
The Principal District Judge,

**Sub:- Permanent Advance** – Request to furnish the average monthly contingent expenditure for the preceding 3 years from the sanctioned permanent advance to your Unit – Information called for – Regarding.

- Ref:-** 1. Government's Circular Memo No.HROMISC/63/2019-HR-V, dated 25-06-2019.  
2. Government's Circular Memo No.HROMISC/63/2019-HR-V, dated 26-08-2020.

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Adverting to the subject, I am to inform you that the Government in the letter 2<sup>nd</sup> cited, requested to furnish the information as desired in the Circular Memo 1<sup>st</sup> cited (copy enclosed) regarding the average monthly contingent expenditure for the preceding 3 years from the sanctioned permanent advance.

Therefore, I request you to call for the above information from all the Courts in your Unit and furnish the consolidated statement in a tabular form to the undersigned by 19-09-2020 positively, for forwarding the same to the Government.

Proforma

| Existing Permanent Advance |           | Items of Expenditure Incurred from Permanent Advance | Average Monthly Expenditure |         |         |         | Any revision proposed | Specify the reasons for enhancement |
|----------------------------|-----------|--|-----------------------------|---------|---------|---------|-----------------------|-------------------------------------|
| Amount                     | Authority |  | 2017-18                     | 2018-19 | 2019-20 | Average |                       |                                     |
| 1                          | 2         | 3  | 4                           | 5       | 6       | 7       | 8                     | 9                                   |
|                            |           |  |                             |         |         |         |                       |                                     |

Yours sincerely,

  
REGISTRAR GENERAL

16/9/2020

**MOST URGENT**

**BUDGET MATTER**

**OFFICE OF THE PRINCIPAL DISTRICT JUDGE, KURNOOL.**

Dis.No. /BUDGET/2020

Dt.16.9.2020.

//COMMUNICATED//

  
PRINCIPAL DISTRICT JUDGE, KURNOOL.

To  
All the Judicial Officers in Kurnool District with a request to submit the information to District Court, Kurnool on or before 18.9.2020.